

# BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

## Fifth Report

(Presented on 16-4-1985)

The Business Advisory Committee held a sitting on Tuesday, the 16th April, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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|--|------------------------------------|
| (1) Discussion on the Resolution seeking disapproval of the Tea Companies (Acquisition and Transfer of Sick Units) Ordinance, 1985.  |                                    |
| (2) The Tea Companies (Acquisition and Transfer of Sick Units) Bill, 1985.<br>(Consideration and passing)                            | 2 hours                            |
| (3) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1985.<br>(Consideration and passing)                            | 2 hours                            |
| (4) The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1985.<br>(Consideration and passing)             | 1 hour                             |
| (5) The Mental Health Bill, 1981<br>(Motion for concurring in the recommendation of Rajya Sabha for reference to a Joint Committee.) | May be adopted without discussion. |

3. The Committee also recommend that a discussion under Rule 193 may be fixed during this week on the progress made in the status of the Indian women during the International Women's Decade in educational, economic, social and political fields.

New Delhi;

April 16, 1985

Chaitra 26, 1907 (Saka)

H. K. L. BHAGAT,

for Chairman,

Business Advisory Committee.